

## Annexure-7

Name of the Corporate Debtor: Nipman Fastener Industries Private Limited.; Date of Commencement of Liquidation: 08-01-2026; List of stakeholders Version 3 as on : 17.06.2026

S.No.	Details of claimant		Date of Claim received		Details of Claims Admitted						Remarks, if any		
	Name	Details	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of Voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off		Amount of Claim under Verification	Amount of claim not admitted
1	Pradeep Garg	8% Preferential Shares	11/02/2026	24,892,054	20,000,000		NO	0.83%	N/A	N/A	4,892,054		No provision of interest in the agreement
2	Priyanka malhotra	Director	05/05/2026	295,200,000	-		YES	0.00%	N/A	N/A	295,200,000	NIL	There are deficiencies in the Board Resolution and the outstanding dues as per Financial Statement as admitted in full. Accordingly due to non-availability of supporting documents and claim can not be admitted.
			<b>TOTAL</b>	<b>320,092,054</b>	<b>20,000,000</b>		<b>NO</b>	<b>0.83%</b>	<b>-</b>	<b>0</b>	<b>300,092,054</b>	<b>-</b>	

Note:

1 List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

